

22/1/96

Hon. Dr. R.K. Saxena, J.M.

Shri R.P. Singh, counsel for the applicant and Shri C.S. Singh, counsel for the respondents, are present. This O.A. had been filed seeking appointment on compassionate ground in Group D post under the respondents. The pleadings were completed but, before any further action could be taken in the matter, this M.A. 78/96 has been moved on behalf of the applicant whereby the O.A. is prayed to be dismissed as withdrawn. In view of the said prayer, the O.A. is dismissed as withdrawn. The M.A. 78/96 is disposed of accordingly.

J.M.

/m.m./